HIGH COURT OF ORISSA: CUTTACK

Notice No. PT14-OHC-COMP-PRCMNT-0001-2022 10352, Dated: 28.06.2024

TENDER FOR PROCUREMENT OF SSD FOR DESKTOP.

High Court of Orissa, Cuttack invites bids in sealed envelope addressed to The Registrar (Judicial) for supply & maintenance of items listed in **Annexure-B**, with technical specifications provided in **Annexure-A**, under the following terms and conditions: -

- Supply & maintenance of items as per Annexure B with at least three-year warranty is to be made by the successful bidder within two days after award of the purchase-cum-work order.
- 2. The bidder must provide all necessary technical support services for the supplied items till expiry of warranty period, if any.
- 3. In the case where the aforesaid items become non-functioning during the validity of warranty period, the successful bidder must replace the same with new one.
- 4. Conditions violating in any form/ manner from the Agreement elicit penalty without assigning any reason thereof.
- 5. Timely Servicing / rectification of defects during warranty period after having been notified of the defects/ service requirement during warranty period, bidder must complete the required Service / Rectification within 2-days' time limit. If the bidder fails to complete service / rectification within defined time limit, the bidder may be not allowed in future to participate.
- 6. Price bids and technical specification should be submitted only by hand/Registered Post in two different sealed envelopes to the Registrar (Judicial), High Court of Orissa, Cuttack by 19.07.2024 till 05:00 PM. Bids received after last date and time of submission shall not be considered.
- 7. Important Dates/ Time: -

Start date: 28.06.2024.

Last Date of submission of price bids: 19.07.2024 till 05:00 PM.

- 8. The Court shall take into consideration the eligibility of bidders while considering the technical and price bid.
- 9. The price bid of ineligible bidders shall not be opened/considered.
- 10. The High Court of Orissa reserves the right to amend or withdraw any of the terms and conditions mentioned above or to reject any or all tenders without giving any notice or assigning any reason thereof.

- 11. The bidder must provide the quoted model with detailed technical specifications.
- 12. The bid provided should clearly state the price of each individual item, inclusive of Goods and Services Tax (GST). Additionally, the bidder is required to specify the applicable GST rate for each item mentioned in the bid.
- 13. The bidder is obligated to submit a declaration, in the form of an affidavit, affirming their eligibility. This declaration should explicitly state that the bidder has not been disqualified or debarred from participating in any tender issued by the state/central government.
- 14. The High Court of Orissa reserves the right to modify the quantity during the award of the purchase order while maintaining the same price and terms and conditions.

Registrar (Judicial),

High Court of Orissa

Memo No. PT14-OHC-COMP-PRCMNT-0001-2022 10353 (2) Dated: 28.06.24.

Copy forwarded for publication in:

- 1. High Court of Orissa Notice Board for kind information
- 2. High Court of Orissa Website for kind information.

Central Project Coordinator

Annexure – A

Technical Specifications:

• <u>M.2 NVMe SSD –</u>

Storage capacity:	500/512 GB (512GB preferable)	
Sequential Read:	Upto 3,400 MB/s	
Sequential Write:	Upto 3,100 MB/s	
Warranty:	3 Years	
Speed when Cache Exhausted:	approx. 1800 MB/s	
Form Factor:	M.2 2280 (Single-Sided)	
Interface:	PCIe 3.0 x4	
Protocol:	NVMe	

• SATA SSD -

Storage capacity:	500/512 GB (512GB preferable)	
Sequential Read:	Upto 560 MB/s	
Sequential Write:	Upto 510 MB/s	
Warranty:	3 Years	
Speed when Cache Exhausted:	approx. 450 MB/s	

Annexure - B

Sl No.	Item Name	Quantity
1.	M.2 NVMe SSD (500/512GB)	62
2.	SATA SSD (500/512GB)	130